

Employment Generation Programme in addition to various entrepreneurial development programmes run by Ministry of Micro, Small and Medium Enterprises. There are provisions in these schemes to give adequate coverage to women.

ESI hospitals in Thanjavur and Ariyalur, Tamil Nadu

828. SHRIMATI KANIMOZHI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

(a) the total number of employees covered under Employees' State Insurance Scheme in Tamil Nadu;

(b) whether farmers are also enrolled under the scheme at present, and if so, the details thereof; and

(c) whether in view of the long pending request to set up hospitals in Thanjavur and Ariyalur districts, Government would consider establishing the hospitals at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI): (a) As on 31.03.2014 a total number of approx. 23,43,001 employees are covered under Employees State Insurance Scheme in Tamil Nadu.

(b) No, Sir.

(c) No request has been received from State Government of Tamil Nadu for setting up of hospitals in Thanjavur and Ariyalur district, Tamil Nadu.

Amendment to labour laws

829. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

(a) whether it is a fact that Rajasthan Government has made some proposals to amend certain sections of the Factories Act, Contract Labour Act and Industrial Disputes Act; and

(b) if so, the details thereof and Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI): (a) and (b) The Ministry of Labour and Employment has so far not received any formal specific proposal from Rajasthan Government for amendment in the sections of the Factories Act, 1948, the Contract Labour (Regulation and Abolition) Act, 1977 and the Industrial Disputes Act, 1947.